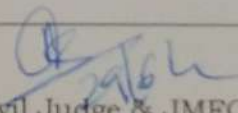


CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.,** PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **30.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 398/1992	16. CC 578/2003
2. OS 196/2019	17. CC 501/2008
3. OS 240/2020	18. CC 1446/2012
4. OS 132/2021	20. CC 123/2015
5. OS 148/2021	21. CC 426/2015
6. OS 150/2021	22. CC 511/2015
7. Misc 4/2016	23. CC 227/2016
8. Misc 5/2021	24. CC 240/2016
9. CC 1486/2016	25. CC 366/2016
10. CC 167/2016	26. CC 1213/2016
11. PCR 124/2017	27. CC 1142/2016
12. PCR 125/2017	28. CC 1471/2017
13. C.Misc 115/2021	29. CC 1118/2018
14. C.Misc 118/2021	30. CC 47/2019
15. C.Misc 119/2021	

Hosakote
29.06.2021


Prl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **30.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 230/2008	16. OS 167/2006
2. OS 479/2014	17. OS 73/2007
3. OS 219/2015	18. OS 301/2013
4. OS 53/2016	19. OS 41/2019
5. OS 109/2016	20. OS 23/2021
6. OS 303/2017	21. OS 65/2021
7. OS 9/2018	22. Ex 19/2017
8. OS 127/2018	23. Misc 10/2015
9. OS 289/2018	24. CC 367/2009
10. OS 240/2020	25. CC 205/2010
11. CC 155/2017	26. CC 557/2010
12. CC 156/2017	27. CC 685/2011
13. Cr 55/2021 NGPS	28. CC 612/2015
14. Cr 93/2021 NGPS	29. CC 134/2021
15. Crl.Misc 107/2021	30. CC 253/2021

Hosakote
29.06.2021


Addl. Civil Judge & JMFC.,
Hosakote.

Note:

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